

The number of accidents per 10,000 vehicles for the last four years are as under :—

Year	No of accidents per 10,00 vehicles
1981	309.3
1982	285.8
1983	261.9
1984	237.7

(c) The steps being taken by the Government include tightening of rules and regulations related to issue of driving licences, strict medical tests, certification of vehicle tests, enforcement of maximum safe axle weights permissible for transport vehicles and improvement of geo-metric inter-section improvements. Besides launching National Highway patrol scheme on selected sectors of National Highways, establishment of Driver Training School in Delhi for imparting comprehensive training to improve driver skill and driver habits, the State Governments and Union Territories have also been advised to formulate and implement the schemes of Highway Patrol in respective areas and to set up driver training schools.

दिल्ली परिवहन निगम की रूट गाइड

1729. श्री अरुण लाल बाल्मिकी : क्या परिवहन मंत्री यह बताने की पा करेंगे कि :

(क) क्या दिल्ली परिवहन निगम यात्रियों की सुविधा के लिये एक संशोधित रूट गाइड जारी करने का विचार रखता है, जिसमें सद्यतन किराया ढाँचा तथा बस रूट दिये गये हों, और

(ख) यदि नहीं, तो इसके क्या कारण हैं?

जल-मृत परिवहन विभाग में राज्य मंत्री (श्री राजेश पायलट) : (क) जी हाँ ।

(ख) प्रश्न नहीं होता ।

1730 [Transferred to the i/tk March 1986]

Construction of Airport at Tura

1731. SHRI JERLIE E. TRAINING¹

Will the Minister of TRANSPORT be pleased to refer to the reply to Unstarred Question 2637 given in the Rajya Sabha on 22nd August, 1985 and state :

(a) whether the land for construction of Tura airport has been acquired ;

(b) if so, the progress so far made in the construction of the Tura airport and

(c) what amount has been sanctioned for the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir. (b) and (c) Do not arise

Extension of Vayudoot Services in Arunachal Pradesh

1732 SHRIMATI OMEM MOYONG DEORI : Will the Minister of TRANSPORT be pleased to state :

(a) the stations connected with Vayudoot in Arunachal Pradesh at present;

(b) whether Union Administration of Arunachal Pradesh has demanded for more services on other routes;

(c) whether Government propose to extend its services to more areas of Arunachal Pradesh; and

(d) if so, what are the details thereof and what action has been taken by Government in this regard?